

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

IB-342(ND)/2019

IN THE MATTER OF:

M/s Brij Associates

vs

M/s Associated Lighting System Pvt. Ltd.

...PETITIONER

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 30.08.2019

Coram:

Shri. P.S.N. Prasad,

Hon'ble Member (Judicial)

Dr. V.K. Subburaj,

Hon'ble Member (Technical)

For the Petitioner :

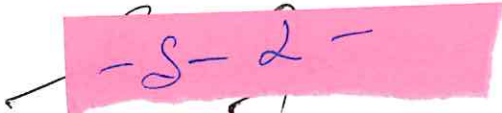
For the Corporate Debtor :

ORDER

Counsel for the Operational Creditor is present. Proxy counsel for the corporate debtor is present and submitted that the counsel appearing in the matter is no able to attend the Tribunal today as his mother-in-law is unwell. Both the parties have consented that the matter to be posted on 24.09.2019, therefore, the matter is posted to 24.09.2019


- Sd/-

**(V.K. Subburaj)
Member (T)**


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**(P.S.N. Prasad)
Member (J)**